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additional capacity from other sources, *ia* addition, the Corporation has also arranged sufficient number of polythene covers and other accessories required for cover and plinth (CAP) storage.

Review of safety steps in nuclear Power Plants

989. SHRI D. B. CHANDRA GOWDA; Will the PRIME MINISTER be pleased to state:

- (a) whether Govenment propose to review the safety steps at the nuclear power plants throughout the country;
- (ti) if so₁ whether the existing safety arrangements ar_e inadequate;
- (c) what factors have necessitated the review; and
- (d) in what manner the safety steps are likely to be brought into action?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-PARTMENTS OF OCEAN DEVELOP-MENT, ATOMIC ENERGY, TRONICS AND SPACE (SHRI SHIVRAJ PATIL). (a) to (c) The Safety Review Committee of the Department of Atomic Energy is constantly reviewing, the safety procedures at nuclear power plants as part of its continuing safety review. In view of recent occurrences and with a view to incorporating more and more stringent safety features all aspects are being looked into.

(d> the results of the review are implemented by incorporating the sign features in the new plants and backfltting the existing plants.

Arrest of some Officials of Food Corporation of India by the CBI Jor misappropriation

990. SHRI D. B. CHANDRA GOWDA: Will the Mmister of FOOD AND CIVIL SUPPLIES be pleased t_0 state:

(a) whether Government's attention has been drawn to the news item

published in the 'Hindustan Times' of the 26th June, 1986 regarding arrest of some officials of the Food Corporation of India by the C.B.I, for misappropriating foodgrains worth lakhs of rupees;

- (b) if so, what are the particulars of the persons arrested;
- (c) whether Government are aware that the FCI officials in connivance with the businessmen give contracts for the supply of rice and paddy; and
- (d) if so, what steps Government propose to take to check such mismanagement in the Food Corpora Lien of India?

THE MINISTER OF STATE IN THE MINTSTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) Yes, Sir.

- (b) (i) Shri A. A. Faridi, Manager (Inquiry), FCJ Headquarters Office, formerly, Senior Regional Manager, Patna.
- (ii) Shri M. N. Kohli, Manager (Security), FCI Headquarters Office formerly. Senior Regional Manager, Patna.
- (iii) Shri Murari Lal, Joint Manager (Personnel), Zona] Office, Calcutta. Formerly, Distt. Manager FCI, Muzaffarpur.
- (iv) Shri Sukhdeo Paswan, Assistant Gr. I. FCI Depot Muzaffarpur, formerly, posted at FCI Godown at Sanjay Udyog, Bagha.
- (c) and (d) The allegation against the four officers arrested ig tttat -hey entered into a criminal conspiracy to dishonestly and fraudulently despatch paddy to a privat^ rice mill thereby causing a loss to the Food Corporation of India. The four officers arrested have been placed under suspension. Whenever, any case *ot* irregularity or malpractice comes to notice, prompt action is taken aeainst the persons responsible. In order to check malpractices a number of slePS have